

(c) Both Degree and Diploma holders in Engineering are eligible for the post.

Construction of Jakhapura-Banspani Railway Line in Orissa in Fifth Plan

4715. SHRI CHINTAMANI PANIGRAHI Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been finally decided to undertake the construction of Jakhapura-Banspani Railway line in Orissa in the Fifth Five Year Plan;

(b) if so, the estimated expenditure, and

(c) when this construction work is going to start?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes The proposal has been included in the Budget for 1974-75

(b) Rs 39 crores

(c) Construction will be undertaken after the Final Location Survey, which is in progress is completed

Casual Labourers in Khurda Road Division (South Eastern Railway)

4716 SHRI CHINTAMANI PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of casual labourers in the Khurda Road Division of South Eastern Railway whose services have been made regular in 1971-72, 1972-73 and 1973-74; and

(b) the total number of such employees in the Khurda Road Division who are going to be made permanent in 1974-75 and 1975-76?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI) (a) to (b) The information is being collected and will be laid on the Table of the Sabha.

The North Brooke Jute Company Limited

4717. SHRI JYOTIRMOY BOSU: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether reserves of the North Brooke Jute Company Limited which stood at Rs. 42 lakhs in 1972, were reduced to Rs 22 lakhs in 1973; and

(b) if so, Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI BEBRATA BARUA): (a) The reserves and surplus of the North Brooke Jute Company Limited which stood at Rs. 41,83,336 as on 31st March, 1972 were reduced to Rs. 21,98,245 as on 31st March 1973;

(b) The reserves declined as a result of transfer of (i) of Rs 1,32,303 from Statutory Development Rebate Reserve and (ii) Rs 16,61,544 from General Reserve to the Profit and Loss account and by the declaration of Rs. 1,91,244 as dividend in respect of the year ended 31st March, 1972 For the year ended 31st March, 1973, the total loss came to Rs. 17,93,847 which was off set by the transfer of Rs. 17,93 847 from the Reserves as already indicated. The reasons for the loss are given in the Director's Report for the year ended 31st March, 1973.

An inspection of the books of account of North Brooke Jute Company Ltd. under section 209(4) of the Companies Act is being conducted and the working results for '72-73 would be one of the items that would come in for examination.

Change in the Departure Time of Patliputra Express at Dhanbad ..

4718 SHRI YOGESH CHANDRA MURMU: Will the Minister of RAILWAYS be pleased to state:

(a) whether Patliputra Express starts from Dhanbad for Patna at very odd

hours with the result that the intending passengers are put to a lot of inconvenience;

(b) if so, whether Government propose to change its departure time to 7 A.M. from Dhanbad;

(c) whether Dining Car is also not attached daily and the maintenance is equally very poor; and

(d) what steps are being contemplated to improve upon the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI): (a) 25 Up Patliputra Express scheduled to leave Dhanbad at 4.50 hours provides a fast service between Dhanbad and Patna ensuring adequate time for passengers at Patna for transacting their business before returning the same evening.

(b) No, as it would inconvenience the passengers by reducing the available time at Patna from 4 hours and 30 minutes to 2 hours and 20 minutes for transacting business and due to path difficulties for the train at the proposed timings

(c) and (d) A dining car is already running on this train. Only on a few occasions when the dining car got damaged the same could not be attached, but the maintenance of the dining car has been generally satisfactory

Change in Freight Rates of Newspapers

4719 SHRI ONKAR LAL BERWA
SHRI PANNA LAI BARUPAL

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 6715 on the 10th April, 1973 regarding undercharges on consignments of newspapers on stations of Western Railway and state

(a) the broad outlines of the orders regarding the changes in the freight rate of the Newspapers issued by the Railway Board;

(b) the date on which these orders were delivered to the Station staff;

(c) the salient features of notification, if any, issued by Government in this regard and the name and date of the Gazette publishing it; and

(d) whether Government will appoint an independent Commission to find out the facts as to whether changes in freight rates are brought to the notice of the concerned staff in time and if not whether the officers concerned should bear the losses?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI). (a) The orders to the Railway Administrations were that with effect from 1st April, 1970, newspaper parcels will be chargeable at scale 7 of the revised parcel rates.

(b) These orders as well as the revised tables of parcel rates to come in force from 1st April, 1970 were delivered to stations on different dates in the last week of March, 1970, that is in time.

(c) No Gazette notification was issued

(d) This does not arise in view of reply to part (b) above. The Western Railway Administration has also been asked to revoke these under-charges from the trades only and not from the staff
12.18 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ELECTRONICS EQUIPMENT LYING WASTE IN THE LRDE, BANGALORE

SHRI M RAM GOPAL REDDY (Nizamabad) I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon:—

"The reported electronics equipment worth Rs 1 crore lying waste in the LRDE, Bangalore due to fault equipment procurement."

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE